



2026:AHC:10396

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 42742 of 2025

Mitthu

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Arunesh Kumar Singh, Bijay Kumar Srivastava
Counsel for Respondent(s)	: C.S.C., Sudhir Bharti

Court No. - 2

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by counsel for the petitioner to dismiss present writ petition as not pressed with liberty to file fresh writ petition with better averments and documents.
2. Prayer made is allowed.
3. The writ petition is dismissed with liberty as prayed.

(Prakash Padia,J.)

January 16, 2026
Pramod Tripathi